

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.06.2023

ORDER NO. 101 of 2023

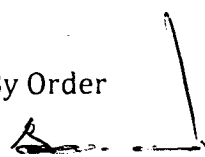
Hon'ble President is pleased to order the sitting commencing from **03.07.2023 to 29.09.2023** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 03.07.2023 to 29.09.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters
From 03.07.2023 to 29.09.2023	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President, Ms. Binu Tamta, Member (Judicial) will sit in the Division Bench. In the event of tour/leave of Ms. Rachna Gupta, Member (Judicial), Ms. Binu Tamta, Member (Judicial) will sit in the Division Bench.
2. In the event of leave/tour of Ms. Hemambika R. Priya, Member (Technical), the other Division Bench will hear all the matters and the Hon'ble President will do the Chamber work. In the event of leave/tour of Mr. P. V. Subba Rao, Member (Technical), the other Division Bench will hear all the matters and Ms. Rachna Gupta, Member (Judicial) will sit in the Single Member Bench.
3. All Part-heard matters are released for fresh hearing.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar

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Dated: 27.06.2023

ORDER NO. 102 of 2023

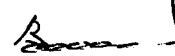
Hon'ble President is pleased to order the sitting commencing from **03.07.2023 to 29.09.2023** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs Division Bench matters
From 03.07.2023 to 29.09.2023	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Excise Division Bench matters
From 03.07.2023 to 29.09.2023	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

- 1 In the event of leave/tour of any Member in the Excise/Service Tax Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Customs Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other available Member will sit in the Single Member Bench.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. All Part-heard matters are released for fresh hearing.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Bineesh Kumar K. S.)
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ORDER NO. 103 of 2023

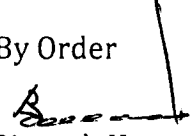
Hon'ble President is pleased to order the sitting commencing from **03.07.2023** to **29.09.2023** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 03.07.2023 to 29.09.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All Part-heard matters are released for fresh hearing.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Bineesh Kumar K. S.)
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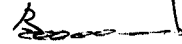
Hon'ble President is pleased to order the sitting commencing from **03.07.2023 to 29.09.2023** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 03.07.2023 to 29.09.2023	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All Part-heard matters are released for fresh hearing.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

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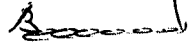
Hon'ble President is pleased to order the sitting commencing from **03.07.2023** to **29.09.2023** for **CESTAT, Bangalore** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Mr. D. M. Misra, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 03.07.2023 to 29.09.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

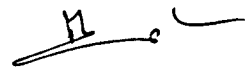
1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All Part-heard matters are released for fresh hearing.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

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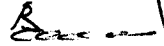
Hon'ble President is pleased to order the sitting commencing from **03.07.2023 to 29.09.2023** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 03.07.2023 to 29.09.2023	Mr. Raju, Hon'ble Member (Technical) and Mr. Somesh Arora, Hon'ble Member (Judicial)	Customs Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All Part-heard matters are released for fresh hearing.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

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Hon'ble President is pleased to order the sitting commencing from **03.07.2023 to 29.09.2023** for **CESTAT, Allahabad** as follows:-

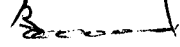
PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.

2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order



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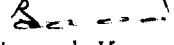
Hon'ble President is pleased to order the sitting commencing from **03.07.2023** to **29.09.2023** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".
3. All Part-heard matters are released for fresh hearing.

By Order


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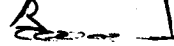
Hon'ble President is pleased to order the sitting commencing from **03.07.2023 to 29.09.2023** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 29.09.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

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